

NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
BENGALURU

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU HELD ON 08.02.2017.

**PRESENT: SHRI RATAKONDA MURALI, MEMBER (J) AND  
DR. ASHOK KUMAR MISHRA, MEMBER (T)**

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APPLICATION NUMBER : CP 40/16  
 PETITION NUMBER : TP 161/17  
 NAME OF THE PETITIONER (S) : KWALITY ANIMAL FEEDS PVT. LTD.  
 NAME OF THE RESPONDENT (S) :  
 UNDER SECTION : 391/394

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S.NO.	NAME (IN CAPITAL) & PHONE NUMBER	DESIGNATION ----- REPRESENTATION BY WHOM	SIGNATURE
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None appeared for the petitioner company. No representation. Fresh notice to Petitioner Company.

Registry to issue fresh notice to the Petitioner Company.

Posted to 30.03.2017.

  
MEMBER (J)

  
MEMBER (T)